

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5456 of 2015**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. R.S. Mazumdar, Sr. Advocate
For the Respondents : Mr. Amit Kumar, Advocate

06/ 08.07.2020 Heard learned counsel for the parties through V.C.

2. Pursuant to the order dated 27.03.2019 notices were issued upon respondent Nos. 1 and 2 under registered cover with A/D as well as ordinary process.

3. Mr. Amit Kumar, learned counsel submits that he is appearing for respondent Nos. 1 & 2 and he has already filed *vakalatnama*.

4. Office is directed to verify and proceed.

5. Put up this case on **31.07.2020**.

(Deepak Roshan, J.)

Pramanik/